

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.600
TO BE ANSWERED ON 27.04.2016**

INDIANS IN PAK JAILS

†600. **SHRI BHAIRON PRASAD MISHRA:
SHRIMATI NEELAM SONKER:**

Will the Minister of EXTERNAL AFFAIRS be pleased to State:

- (a) whether several Indian citizens are still in Pakistani prisons even after the completion of their sentence;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to bring them back to the country;
- (d) if so, the details thereof;
- (e) whether the Government has identified those prisoners and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (e) As per information with the Government, 18 Indian fishermen and 1 civil prisoner are in Pakistani jail even after completion of their sentences, and verification of their nationality. Their details are below:

Sl. No.	Name	Parentage	Completion of Sentence
1	Rangeela	Prem Jyoti Yadav	17.05.2015
2	Vinod	Janya Handal	01.02.2014
3	Jagan	Kakshi Shingada	-do-
4	Mahesh	Madhu Dongarkar	-do-
5	Ashok	Govind Shingda	-do-
6	Jaising	Lallu Vaghat	-do-
7	Ajit	Bhagu Bhavar	-do-
8	Bhopat	Kala Solanki	-do-
9	Bheem	Valjee Chauhan	-do-
10	Dinesh	Jeeva Charniya	-do-
11	Kishan	Ram Silot	-do-
12	Kalu	Bhima Rathod	-do-
13	Bhavsing	Parbat Bambhaniya	-do-
14	Mahesh	Vira Solanki	-do-
15	Dhiru	Pancha Charniya	-do-
16	Arvind	Jodha Bambhaniya	-do-
17	Bharat	Naranbhai Shingad	01.10.2014
18	Pala	Naranbhai Shingad	-do-

(b) to (d) Government regularly takes up with the Pakistani authorities the issue of early release and repatriation of all Indian prisoners as well as providing them regular consular access. Government of India also, on a continuing basis, monitors the status of all Indian prisoners in Pakistani jails. An India-Pakistan Judicial Committee on Prisoners comprising retired Judges from the higher judiciary of both countries was constituted to look at humanitarian issues and ensure humane treatment and expeditious release of prisoners, including fishermen, who have completed their prison terms.
